

HIGH COURT OF DELHI

NOTICE

Dated: 23.12.2016

**RESULT OF DELHI HIGHER JUDICIAL SERVICE EXAMINATION - 2015 [PRELIMINARY (OBJECTIVE) AND MAIN (DESCRIPTIVE)] -
IN ORDER OF ROLL NO.**

Roll No. (Descriptive)	Name	Category	Marks obtained in Preliminary (Objective) Max Marks - 250	Marks obtained in Main (Descriptive) Max Marks - 500	Total Marks obtained Max Marks - 750	Percentage of total marks obtained
001	ARVIND KUMAR SINGH	GENERAL	149.00	ABSENT	149.00	19.87%
002	ANIL KUMAR	GENERAL	152.50	220	372.50	49.67%
003	ARUN SUKHIJA	GENERAL	151.00	315	466.00	62.13%
004	ASHISH MALHOTRA	GENERAL	148.50	ABSENT	148.50	19.80%
005	VINEET KUMAR	SC	151.00	253	404.00	53.87%
006	AJAY SRIVASTAVA	GENERAL	157.50	ABSENT	157.50	21.00%
007	HASAN ANZAR	GENERAL	166.50	267	433.50	57.80%
008	GUPTA ALOK MAHESHCHANDER	GENERAL	159.00	192	351.00	46.80%
009	DHANANJAI RANA	GENERAL	157.50	260	417.50	55.67%
010	NEERAJ SHARMA	GENERAL	156.50	239	395.50	52.73%
011	SATISH SANGWAN	GENERAL	148.50	ABSENT	148.50	19.80%
012	RAJESH KUMAR	SC	137.50	186	323.50	43.13%
013	PRASHANT JAIN	GENERAL	159.50	185	344.50	45.93%
014	HARGURVARINDER S JAGGI	GENERAL PH (ORTHO)	146.00	223	369.00	49.20%
015	VIKAS SHARMA	GENERAL PH (ORTHO)	150.50	193	343.50	45.80%
016	ZUBAIR AHMED	GENERAL	149.00	199	348.00	46.40%
017	RUPESH SHARMA	GENERAL	150.00	ABSENT	150.00	20.00%
018	OM PRAKASH	GENERAL	172.50	ABSENT	172.50	23.00%
019	MANVENDRA NATH SINGH	GENERAL	153.00	218	371.00	49.47%
020	JAY PRAKASH	GENERAL	149.00	ABSENT	149.00	19.87%
021	MANISH SHARMA	GENERAL	152.50	263	415.50	55.40%

022	MUKESH MALIK	GENERAL	160.50	159	319.50	42.60%
023	SHANTI RANJAN	SC	163.00	236	399.00	53.20%
024	DEV DUTT	GENERAL	150.00	251	401.00	53.47%
025	PURUSHOTTAM MISHRA	GENERAL	157.00	151	308.00	41.07%
026	MAHIPAL	GENERAL	156.00	ABSENT	156.00	20.80%
027	JAYESH K U	GENERAL	147.50	135	282.50	37.67%
028	SHIVAJI ANAND	SC	146.50	235	381.50	50.87%
029	CHANDER KIRTI NEGI	ST	150.50	179	329.50	43.93%
030	SARVENDER KUMAR BERWAL	SC	137.50	178	315.50	42.07%
031	ANSHUMAN CHOWDHURY	GENERAL	151.50	257	408.50	54.47%
032	SHIV KUMAR	GENERAL	147.50	224	371.50	49.53%
033	PRAVEEN KUMAR	GENERAL	155.50	160	315.50	42.07%
034	DHARMENDER RANA	GENERAL	Kept in a sealed cover	Kept in a sealed cover	Kept in a sealed cover	Kept in a sealed cover

NOTES:

1. The final result of this Examination shall be subject to the outcome of CA No. 1086/2013 titled Sarv Rural & Urban Welfare Society Through its President Vs. Union of India & Ors., WP(C) No. 130/2016 titled Dharmender Rana & Ors. vs. Hon'ble High Court of Delhi & Anr. and SLP(C) No. 14728/2016 titled Mahipal vs. High Court of Delhi through Registrar General & Anr. pending in Supreme Court of India and WP(C) No. 2828/2010 titled Surender Pal Singh Chauhan vs. State & Anr. and WP(C) No. 10113/2015 titled Mukesh Kumar & Ors. vs. RG, Delhi High Court & Ors. pending in Delhi High Court .

2. ** The result of Mr. Dharmender Rana bearing roll no. 102160560 in Preliminary (Objective) and Main (Descriptive) exams has been kept in a sealed cover in view of the orders dated 10.03.2016 of Hon'ble Supreme Court passed in WP(C) No. 130/2016 titled 'Dharmender Rana & Ors. vs. Hon'ble High Court of Delhi & Anr.'. It is clarified that his participation in Delhi Higher Judicial Service Main Examination (Descriptive) - 2015 is subject to such directions as may be passed by Supreme Court of India.

3. The qualified candidates are directed to send/submit attested copies of the following testimonials and original caste/disability certificate to the Joint Registrar (Examination) within 10 days w.e.f 02.01.2017:

- i. Proof of age (Certificate of Matriculation or other equivalent examination).
- ii. LL.B. degree or other equivalent law degree.
- iii. Certificates and degrees of all courses passed or attended commencing from Matriculation examination onwards.
- iv. Advocate's licence and certificate of enrolment with Bar.
- v. Acknowledgement of filing of Income Tax Returns / Statement of Account and Assessment Orders for the years indicated in the Application Form.
- vi. A certificate in Original issued by the Bar about the period of practice duly countersigned by the Registrar General or specially authorized officer of High Court of State or the District Judge in case of district where practising.
- vii. In case of a candidate who claims to belong to one of the Scheduled Castes or Scheduled Tribes, certificate from a Sub-Divisional Officer, Additional District Magistrate, Revenue Assistant or any other Officer, who has been designated by the State Government concerned as competent to issue such a certificate.
- viii. If the candidate is in service at the time of submission of application, Original Certificate from the employer as to whether in the performance of his/her duties, he/she acts or pleads regularly in court(s) as an advocate on behalf of his/her employer or otherwise.

- ix. In case of a candidate claiming reservation/relaxation on account of being Physically Handicapped/ Orthopaedically handicapped (OA-one arm affected (right or left), OL-one leg affected (right or left), BLboth legs affected but not arms), certificate, issued by a Government Hospital/Medical Board in support of his/her claim.
- x. A candidate, who claims to belong to Scheduled Castes/Scheduled Tribes and Physically Handicapped categories, must submit the original caste/ disability certificate to the Joint Registrar (Exam.).

Sd/-
(GIRISH KATHPALIA)
REGISTRAR GENERAL